

**Consolidated Cause List**

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**05/02/2026**

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05-02-2026 AT 10:15 AM

(Court No.3)

HON'BLE JUSTICE SHEKHAR B. SARAF  
HON'BLE JUSTICE MANJIVE SHUKLA

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	<b>2/2026</b> (21361/2026) (Correction Application) in case WRIC-485-2026	M/S S KHAN MEDICAL AGENCY THRU. SHAKEEL AHMAD KHAN VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS	SHIKHAR DEEP SINGH VIPIN KUMAR ALOK KUMAR YADAV	PRASHANT KUMAR SRIVASTAVA  C.S.C.

**05-02-2026 AT 10:15 AM**  
**(Court No.5)**  
**HON'BLE JUSTICE ALOK MATHUR**

<b>Sr. No.</b>	<b>Case No</b>	<b>Party Name</b>	<b>Petitioner Counsel</b>	<b>Respondent Counsel</b>
1	<b>3/2026</b> (21377/2026) (Correction Application) in case A482-8145-2024 <b>Case Decided on</b> <b>03/04/2025</b>	DINESH CHANDRA SHARMA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER	SACHIN SRIVASTAVA	RAJIV KUMAR BAJPAI  G.A.

**05-02-2026 AT 10:15 AM**  
**(Court No.12)**  
**HON'BLE JUSTICE PANKAJ BHATIA**

<b>Sr. No.</b>	<b>Case No</b>	<b>Party Name</b>	<b>Petitioner Counsel</b>	<b>Respondent Counsel</b>
1	<b>3/2026</b> (21378/2026) (Correction Application) in case BAIL-7941-2025 <b>Case Decided on</b> <b>07/11/2025</b>	SALAMAT ALI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PRIN. SECY. HOME LKO. AND 4 OTHERS	RAVINDRA KUMAR SHUKLA	G.A.
2	<b>1/2026</b> (21341/2026) (Correction Application) in case A482-237-2026	DILEEP PANDEY AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME AND ANOTHER	SUSHIL KUMAR SHARMA	G.A.

**05-02-2026 AT 10:15 AM**  
**(Court No.14)**  
**HON'BLE JUSTICE RAJEEV SINGH**

<b>Sr. No.</b>	<b>Case No</b>	<b>Party Name</b>	<b>Petitioner Counsel</b>	<b>Respondent Counsel</b>
1	<b>2/2026</b> (21352/2026) (Correction Application) in case A482-581-2026 <b>Case Decided on</b> <b>28/01/2026</b>	AMAR SHARMA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME AND ANOTHER	ABDUL SAMAD SURYA NATH PANDEY	G.A.

05-02-2026 AT 10:15 AM

(Court No.15)

HON'BLE JUSTICE KARUNESH SINGH PAWAR

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	<b>2/2026</b> (21348/2026) (Correction Application) in case NABAIL-2110-2025 <b>Case Decided on</b> <b>06/01/2026</b>	AMIT SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. HOME LKO. AND ANOTHER	MAHENDRA PRATAP SINGH	SHAIENDRA KUMAR TIWARI  G.A.
2	<b>1/2026</b> (21354/2026) (Correction Application) in case BAIL-12445-2025 <b>Case Decided on</b> <b>30/01/2026</b>	ARUN KUMAR @ ARUN KUMAR SHARMA VS STATE OF U.P. THRU. ANTI- CORRUPTION OFFICE LKO.	PRANJAL KRISHNA AMAN PRAKASH ANKIT MISHRA SUHAIB ASHRAF	G.A.

**05-02-2026**  
**(At 10.15 a.m. till formation of Division Bench in Court no.1**  
**(Court No.16)**  
**HON'BLE JUSTICE BRIJ RAJ SINGH**

<b>Sr. No.</b>	<b>Case No</b>	<b>Party Name</b>	<b>Petitioner Counsel</b>	<b>Respondent Counsel</b>
1	<b>2/2026</b> (21382/2026) (Correction Application) in case NA528-115-2026	AWDESH KUMAR SRIVASTAVA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND ANOTHER	PANKAJ KUMAR SRIVASTAVA	G.A.

05-02-2026 AT 10:15 AM

(Court No.17)

HON'BLE JUSTICE SUBHASH VIDYARTHI

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	<b>2/2026</b> (21358/2026) (Correction Application) in case A227-7458-2025 <b>Case Decided on</b> <b>29/01/2026</b>	IMRAN HUSAIN VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. OF LKO. AND 2 OTHERS	SUNITA DWIVEDI	SANKALP MEHROTRA C.S.C.

05-02-2026 AT 10:15 AM

(Court No.27)

HON'BLE JUSTICE RAM MANOHAR NARAYAN MISHRA

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
1	<b>3/2026</b> (21370/2026) (Correction Application) in case CRLA-126-2026	SURESH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO.	RAM LAKHAN PURNIMA SINGH RAM ASHISH	G.A.

**Advocate(s) On Leave**

#	AOR	Name	From	To
1	B/A0057/2012	ABHAYA KUMAR DIXIT	12-01-2026	10-02-2026
2	B/A2601/2022	ABHISHEK MISHRA	03-02-2026	13-02-2026
3	B/A0265/2012	AJAY KUMAR SINGH RAJ	27-01-2026	13-02-2026
4	B/A2490/2021	AKBAR ALI KHAN	21-01-2026	06-02-2026
5	B/A2401/2019	AKSHAY KUMAR SINGH	02-02-2026	06-02-2026
6	B/A0406/2012	ALI AKHTAR ZAIDI	02-02-2026	27-02-2026
7	B/A2641/2022	AMIR AHMAD ANSARI	17-01-2026	15-02-2026
8	B/A0544/2012	AMIT CHANDRA	02-02-2026	14-02-2026
9	B/A0774/2012	ANIL KUMAR PANDEY	27-01-2026	13-02-2026
10	B/A0781/2012	ANIL KUMAR SHUKLA	07-01-2026	31-05-2026
11	B/A3655/2025	ANKITA YADAV	13-10-2025	28-02-2026
12	B/A1128/2012	ARUNENDRA NATH MISHRA	29-01-2026	13-02-2026
13	B/B0054/2012	BALRAM YADAVA	04-02-2026	09-02-2026
14	B/D0037/2012	DEEPAK KUMAR AGARWAL	29-01-2026	05-02-2026
15	B/D0109/2012	DEVENDRA KUMAR SRIVASTAVA	16-01-2026	27-02-2026
16	B/D0198/2012	DHARMENDRA KUMAR TRIVEDI	22-01-2026	15-02-2026
17	B/D0572/2016	DINESH NARAYAN PANDEY	30-01-2026	28-02-2026
18	B/H0031/2012	HARI ANUJ BAHADUR SINHA	02-02-2026	10-02-2026
19	B/H0065/2012	HARI PRAKASH SRIVASTAVA	16-01-2026	13-02-2026
20	B/H0103/2012	HARPAL SINGH CHADHA	05-02-2026	11-02-2026
21	B/I0011/2012	INDER PREET SINGH CHADHA	05-02-2026	11-02-2026
22	B/J0061/2012	JAI PAL SINGH	02-02-2026	10-02-2026
23	B/J0356/2024	JAIYESH BHOOSREDDY	04-02-2026	06-02-2026
24	B/K0089/2012	KAPIL KUMAR SRIVASTAVA	22-01-2026	15-02-2026
25	B/K0633/2024	KAPIL KUMAR YADAV	02-02-2026	06-02-2026
26	B/K0091/2012	KAPIL MUNI DUBEY	02-02-2026	21-02-2026
27	B/K0108/2012	KARUNANIDHI YADAV	02-02-2026	13-02-2026
28	B/K0270/2012	KRISHNA KUMAR PANDEY	05-02-2026	10-02-2026
29	B/M1098/2021	MARIA FATIMA	12-01-2026	31-03-2026
30	B/M0703/2012	MRS. SANJU TRIPATHI	30-01-2026	06-02-2026
31	B/N0083/2012	NARESH CHANDRA MEHROTRA	02-02-2026	06-02-2026
32	B/N0331/2014	NAVEEN KUMAR SINGH	04-02-2026	11-02-2026
33	B/N0362/2016	NAVNEET AWASTHI	05-02-2026	06-02-2026
34	B/N0209/2012	NILAYA GUPTA	30-01-2026	06-02-2026
35	B/P1075/2023	PALAK JAWA	02-02-2026	06-02-2026
36	B/P0094/2012	PARMATMA PRASAD SINGH	02-02-2026	10-02-2026
37	B/P0161/2012	PIYUSH CHANDRA AGARWAL	28-01-2026	20-02-2026
38	B/P0229/2012	PRABHU RANJAN TRIPATHI	30-01-2026	06-02-2026
39	B/R0208/2012	RAJEIU KUMAR TRIPATHI	04-02-2026	05-02-2026
40	B/R0112/2012	RAJ KUMAR DWIVEDI	31-01-2026	15-02-2026
41	B/R0497/2012	RAKESH CHANDRA TEWARI	03-02-2026	05-02-2026
42	B/R0754/2012	RAM NAYAK TRIPATHI	30-01-2026	10-02-2026
43	B/R1083/2012	RAVI SHANKER TEWARI	02-02-2026	06-02-2026
44	B/S0046/2012	SADHU SHARAN CHAUBEY	05-02-2026	20-02-2026
45	B/S0294/2012	SANJIV SRIVASTAVA	24-11-2025	06-02-2026
46	B/S0323/2012	SANTOSH KUMAR GUPTA	02-02-2026	06-02-2026
47	B/S0403/2012	SARVESH KUMAR DUBEY	04-02-2026	05-02-2026
48	B/S0441/2012	SATISH CHANDRA KASHISH	04-02-2026	13-02-2026
49	B/S0909/2012	SHIV SHANKAR VERMA	30-01-2026	25-03-2026
50	B/S0948/2012	SHOBHIT KANT	28-01-2026	09-02-2026
51	B/S2596/2022	SHREYA PRAKASH	04-02-2026	06-02-2026
52	B/S1189/2012	SRI NIWAS JAISWAL	27-01-2026	06-02-2026
53	B/S1226/2012	SUBODH KUMAR SHUKLA	03-02-2026	28-02-2026
54	B/S1469/2012	SURESH CHANDRA SHUKLA	01-02-2026	20-02-2026
55	B/S1621/2012	SYED HUSAIN	15-01-2026	16-04-2026

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